

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 520 of 1996

Tuesday this the 30th day of April, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. K.G.Mohanakumaran Nair, Phone Inspector  
(Outdoor-5) Office of the Senior Divisional  
Engineer (External-Central) Kollam  
residing at Cheriyl House, Kilikolloor PO,  
Kollam.
2. P.Prabhakaran, Phone Inspector,  
External II Section, Office of the  
Sub Divisional Officer (Phones)  
Palakkad residing at Aiswarya,  
11/729, Brindavan Street,  
Town Hall Road, Palakkad.
3. C.Mohanan, Phone Inspector,  
Telephone Exchange, Mangalam,  
residing at Cherukavil House,  
B.P.Angadi PO, Tirur-2.
4. P.P.Kunju Mohammed, Phone Inspector,  
Office of the Senior Divisional  
Engineer (Cables), Palarivattom,  
KSHB Building, Panampally Nagar,  
Kochi.36.
5. M.S.Simon, Phone Inspector,  
Office of the Senior Divisional  
Engineer, (Phones) Gandhi Nagar,  
Kottayam, residing at Manthuruthil  
House, Kaipuzha PO, Kottayam. .... Applicants

(By Advocate Mr. M.R.Rajendran Nair)

Vs.

1. The Chief General Manager, Telecom,  
Kerala Circle, Thiruvananthapuram.
2. The Director, Regional Telecommunicat-  
ion Training Centre (RTTC for short)  
Kaimanam PO, Thiruvananthapuram. .... Respondents

(By Advocate Mr. M.A.Shefik for Sr.CGSC)

....2

The application having been heard on 30th April, 1996 the Tribunal on the same day delivered the following:

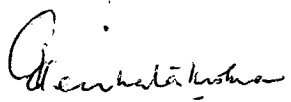
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Standing counsel who appeared on notice placed before us a FAX message which shows that the reliefs sought for have been granted to applicants. We appreciate the promptitude with which respondents' counsel has acted.

2. We record the statement and dispose of the application. No costs.

Dated the 30th day of April, 1996.

  
P.V.VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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